



**GOVERNMENT OF INDIA, MINISTRY OF FINANCE,
DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE AND CUSTOMS,
DIRECTORATE GENERAL OF CENTRAL EXCISE INTELLIGENCE
ZONAL UNIT MUMBAI : III FLOOR, N.T.C. HOUSE, 15 N.M. MARG,
BALLARD ESTATE, MUMBAI - 400 038.**

F. No. DGCI/A-12026/3/2021-Estt./ 4792

Dated : 6.08.2021

To,

The Pr. Chief Commissioner/ Chief Commissioner of CGST &
Central Excise Mumbai,
Ahemdabad/Banglore/Bhopal/Bhuwneshwar/Chandigarh
/Chennai/Cochin/Coimbatore/Delhi/Hyderabad/Jaipur/Kolkata/
Lucknow/Mysore/Meerut/Nagpur/Pune/Ranchi/Shilong/Vadodra/
Visakhapatnam.

The Director General(All).

Sir,

Sub:-Preparation of panel for appointment of Senior Intelligence
officer on deputation basis in the Directorate General of GST
Intelligence, Zonal Unit, Mumbai in the Level-8 in pay matrix
-reg.

The Directorate General of GST Intelligence, Zonal Unit, Mumbai is in the process of drawing a panel of suitable candidates for filling up the vacancies in the grade of Senior Intelligence Officer at the DGCI, Zonal Unit, Mumbai. It is proposed to fill up these vacancies by appointment of suitable officers on deputation basis from the grade of Inspector of Central Excise for the post of Intelligence officer in the Level-8 in pay matrix. Officers who have been granted financial up-gradation under MACP Scheme, are also eligible for the said posts.

The selected officers, while working in the Directorate General in the grade of Senior Intelligence Officer, will be entitled for special allowance as admissible in terms of Government of India's instructions issued from time. Normally, the deputation is for a period of five years, which is extendable by another two years, subject to willingness of the officer, his/her performance, concurrence of his/her parent cadre control zone and approval of Competent authority.

It may be pertinent to mention that the option for deputation in DGGI once exercised cannot be withdrawn under any circumstances.

It is requested that the circular may please be brought to the notice of all the formations under your jurisdiction and the application of willing officers be forwarded to this office. While forwarding the names of the willing officer, the following information in respect of them may also be sent for evaluation by this Directorate General:-

1. Complete Bio-Data and willingness of the officer along with history of previous postings;
2. List of cases booked on his own Information/Intelligence along with duty involved and recovered.
3. APAR grading for the last 5 years
4. Vigilance clearance; and
5. No-objection form Cadre Controlling Authority to relieve the officer in the event of his selection.

The above information/details may kindly be arranged to be furnished to this Directorate General at the earliest.

The last date for receipt of application is 14.10.2021.

This issues with the approval of Pr. ADG.

Yours faithfully

Rahul Raichur
17/10/2021

(Rahul Raichur)
Deputy Director(Admn.)
DGGI, Zonal Unit,
Mumbai.

Copy to:- Web-Master, CBEC website, Directorate of Systems, New Delhi- with a request to upload on CBIC website(www.cbic.gov.in) at the earliest.